## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 195

TO BE ANSWERED ON THE 03<sup>RD</sup> FEBRUARY, 2021/ MAGHA 14, 1942 (SAKA)

DATA MAINTAINED BY NCRB

195. SHRI TIRUCHI SIVA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the list of all the databases maintained by the National Crime Records Bureau; and
- (b) the list of all Government and private companies with whom data of all these databases has been shared?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) The National Crime Records Bureau (NCRB) maintains database on crime and criminals, Fingerprints of arrested and convicted persons, and Fake Indian currency notes.
- (b) The database on crime and criminals and finger prints of arrested and convicted persons are not shared with any Government and private companies. Database on Fake Indian currency notes can be accessed online by Reserve Bank of India, Public Sector Banks, Private Sector Banks and Foreign Banks (operating in India).